

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3466
ANSWERED ON:20.08.2004
PRIVATE PLAYERS IN INSURANCE SECTOR
Boianapalli Shri Vinod Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the names of private players allowed entry in insurance sector so far;
- (b) whether these private players propose to cover rural sector thereby taking care of socially and economically weaker sections;
- (c) if so, the details thereof, and
- (d) the norms/ guidelines set by the Insurance Regulatory and Development Authority for those companies who propose to cover these sections of society? .

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIS.S. PALANIMANICKAM)

- (a) A list is annexed.
- (b) to (d); All the public as well as private insurance companies have to fulfill rural and social obligations as laid down in Insurance Regulatory and Development Authority (Obligations of Insurers to Rural Social Sector) Regulations, 2000. Copy of the Regulation has been laid on the Table of the House on 11th August, 2000.